GOVERNMENT OF INDIA TOURISM AND CULTURE LOK SABHA

STARRED QUESTION NO:85 ANSWERED ON:08.12.2003 CRITERIA FOR SELECTION OF MONUMENTS AMBATI BRAHMANAIAH

Will the Minister of TOURISM AND CULTURE be pleased to state:

(a) whether the Government have received proposals from various States for declaring some monuments as centrally protected monuments during the last three years;

(b) if so, the details thereof, State-wise; (

(c) whether the Government or ASI have called for any additional information in this regard;

(d) if so, the current status of the proposals;

(e) the details of the structures declared centrally protected in Andhra Pradesh during the last three years; and

(f) the steps taken or proposed to be taken for proper conservation of the monuments?

Answer

MINISTER FOR TOURISM AND CULTURE (SHRI JAGMOHAN)

(a) to (f): A statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (D)F THE STARRED QUESTION NO. 85 FOR 8.12.2003 REGARD II CRITERIA FOR SELECTION OF MONUMENTS

(a)&(b) Central Government receives proposals from various quarters including State Governments for central protection of monuments. A list of monuments protected during the last 3 years is at Annexure-I.

(c) & (d) As soon as the proposals are approved by the Central Government, a preliminary notification is issued inviting objections from the public, State Governments etc. A list of monuments for which preliminary notifications have been issued and their current status is at Annexure-II.

(e) No monument has been declared as of national importance in the State of Andhra Pradesh. However, a list of monuments already protected by the Central Government in the State of Andhra Pradesh is at Annexure-III.

(f) The centrally protected monuments including those situated in Andhra Pradesh are conserved and preserved, and adequate measures such as day-to-day maintenance, structural repairs, chemical preservation and environmental development are adopted as per archaeological principles.